

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that :

### **I**

**On 12<sup>th</sup> July, 2019**, only urgent matters out of the matters notified on the daily board dated 12<sup>th</sup> July, 2019 will be taken up by the Hon'ble Division Bench.

### **II**

The matters notified on the board dated **12.07.2019** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996 and the matters under the Companies Act, 1956 and 2013, in the Court presided over by **the Hon'ble Shri Justice S. C. Gupte**, will not be taken up.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Date : 11.07.2019

Sd/-

(Kiran A. Bagi)  
**Registrar Judicial**